

H093/14

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Smt. T. Indira, B.Com. LL.B, District & Sessions Judge, Thalassery.

DATED: 01-04-2019.

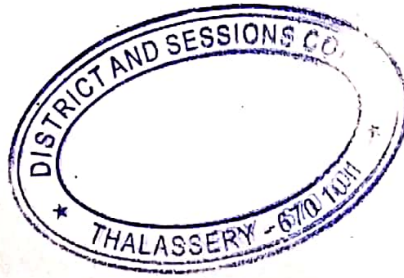
The following Judicial Officers will be out of jurisdiction during the period noted below. Hence following charge arrangements are ordered.

Sl. No	Name and designation of the Judicial Officers will be out of jurisdiction.	Period of absence from Jurisdiction	Name and designation of the Judicial Officers placed in charge of judicial officers during the period noted in column No. III
I	II	III	IV
1	Sri. V.N. Vijayakumar Addl. District & Sessions Judge -IV/Addl. MACT, Thalassery.	From 10.00 AM on 01-04-2019 till 10.00 AM on 02-04-2019	Sri. R.L. Baiju Addl. District & Sessions Judge -II / Addl. MACT, Thalassery.
2	Sri. Santhosh. K. Venu Munsiff, Taliparamba	From 10.00 AM on 01-04-2019 till 10.00 AM on 02-04-2019	Smt. Alshari. A Munsiff, Payyannur.

Sd/-
DISTRICT & SESSIONS JUDGE.

Copy to:-

- 1) The Additional District and Sessions Judge – II & IV, Thalassery.
- 2) The Munsiff, Taliparamba and Payyannur.
- 2) The Public Prosecutor, Thalassery.
- 3) The Station House officer, Thalassery.
- 4) The Secretary, Bar Association, Thalassery.
- 5) The Judicial Service Center (for uploading in District Courts Website)



By Order

SHERISTADAR.